

DIVISION BENCH

ITEM NO. 109

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

CA No. 61/2020 In CP No. (IB)
215/ALD/2019

CORAM:

1. SHRI RAJASEKHAR V. K,
HON'BLE MEMBER (JUDICIAL)
2. SHRI VIRENDRA KUMAR GUPTA,
HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 5th APRIL, 2022,
2:30 PM

NAME OF THE COMPANY	RAMNIWAS & SONS V/S COSMOS INFRAESTATE PVT LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING :

Sh. Kapil Rustagi, Adv.

: *For the operational creditor .*

Sh. Ujjawal Satsangi, Adv.

: *For the corporate debtor*

ORDER

Learned counsel on both sides present.

Both sides report a happy settlement out of Court.

Recording these submissions CP NO.(IB)215/ALD/2019 is dismissed as withdrawn.
Consequently, CA NO. 61/2020 shall stand closed.

File be consigned to the records.

Virendra Kumar Gupta

Virendra Kumar Gupta
Member (Technical)

Sd

Rajasekhar V.K.
Member (Judicial)

Md. Zaid
(Stenographer)